

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 302
360/252/ND/2020**

IN THE MATTER OF:

M/s. Shrasth Propbuild Private Limited

...APPELLANT

Vs.

Registrar of Companies NCT of Delhi & Haryana

...RESPONDENT

Section

Under Section 252

Order delivered on 23.10.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Mr. Vaibhav Garg, CS

ORDER

Heard the submissions made by the Learned Counsel for the Appellant. Let notice be issued on all the Respondents within three weeks. Matter is adjourned to 27.11.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member(J)**

(Meenu)